GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.3185 ANSWERED ON 07.08.2025

CSR PROJECTS BY PSUS IN ODISHA

3185. DR. SAMBIT PATRA:

Will the Minister of POWER be pleased to state:

- (a) the details of total number of CSR related works/projects sanctioned by the PSUs under the Ministry during the last three years in the State of Odisha, location-wise;
- (b) the time limit fixed for completion of major Corporate Social Responsibility (CSR) projects initiated by PSUs under the Ministry in the State of Odisha;
- (c) whether the Government has observed delay in execution of these projects and if so, the corrective measures proposed for the expeditious completion of these CSR projects in Odisha; and
- (d) whether any of these PSUs has proposed any CSR project to promote religious tourism infrastructure in Odisha and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a): The details of total number of CSR related works/projects sanctioned by the PSUs under the Ministry during the last three years in the State of Odisha are given below:

CPSUs	2022-23		2023-24		2024-25	
	Total CSR works/ projects	Amount Sanctioned (Rs. in Cr.)	Total CSR works/ projects	Amount Sanctioned (Rs. in Cr.)	Total CSR works/ projects	Amount Sanctioned (Rs. in Cr.)
NTPC Limited	68	20.51	53	18.77	53	27.30
POWERGRID	10	23.70	12	2.92	13	21.46
PFC Limited	2	7.09	-	-	-	-
REC Limited	-	-	1	1.15	1	2.12
GRID-INDIA	-	-	-	-	1	0.26
Total	80	51.30	66	22.84	68	51.14

Activity/State/District/Implementing agency-wise details of CSR activities undertaken and funds spent are available on the respective websites of CPSUs i.e. https://ntpc.co.in, https://www.powergrid.in, https://www.pfcindia.co.in, https://recindia.nic.in, https://grid-india.in and Ministry of Corporate Affairs, CSR Portal i.e. csr.gov.in.

- (b) & (c): The CSR projects/activities are implemented over a period of time based on the nature of projects/activities undertaken within a defined timeframe ranging up to three financial years excluding the year of commencement, as per the provisions of Section 135 of the Companies Act, 2013 and the rules thereof. As informed by PSUs under the Ministry, there are no CSR activities or projects that are pending for over four years in Odisha.
- (d): PSUs under the Ministry have not proposed any CSR project to promote religious tourism infrastructure in Odisha.
